

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 8736 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Bongaigaon

Dated Guwahati, the 30th September, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJB.I-6/2022/5441 dated 21.09.2022

Sir,

With reference to the above, I am directed to inform you that Smti Nilakshi Lahkar, Chief Judicial Magistrate, Bongaigaon has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward) for the journey to her home town Changsari during the Durga Puja holidays of 2022, by the shortest possible route, as per existing Rules.

Smti Lahkar may be informed accordingly.

Thanking you.

Yours faithfully

- Sd -

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 8737-8740 /A, dated 30.09.2022

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Nilakshi Lahkar, Chief Judicial Magistrate, Bongaigaon with reference to her letter No. BNJ 08/2019/1510 dated 20.09.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)